

3/4ITEM NO.10

COURT NO.9 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal Diary No(s). 1527/2016

DHARAMPAL AND ANOTHER

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(With appln. for c/delay in filing appeal and office report)

Date : 07/04/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. GOPALA GOWDA

HON'BLE MR. JUSTICE ARUN MISHRA

For Appellant(s)

Mr. Varinder Kumar Sharma,Adv.

Mr. Varun Thakur,Adv.

Ms. Shraddha Saran,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

List on 8.4.2016.

(SUMAN WADHWA)

AR-cum-PS

(CHANDER BALA)

COURT MASTER